

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-702/ND/2018

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019

NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and
Beverages Pvt. Ltd.

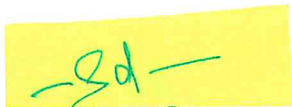
SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

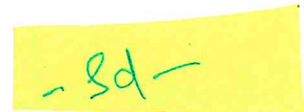
	Present for the Petitioner:	Mr. Kshitij Sharda, Advocate Mr. Akshay Kapoor Advocate for Indian Bank Mr. Brijesh Kumar & MS. Khyati, Advocate for RP		
	Present for the Respondent:	Mr. Abhishek Anand & Mr. Tushar Tyagi, Advocates Ms. Gcctanjali Shani Advocate Mr. Anuj Papneja, Proxy Counsel		

ORDER

No time left. Renotify this case for further consideration on 13th January,
2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)